

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shree Sai Prakash Alloys Private Limited Date of Commencement of Liquidation: 31-01-2024; List of Stakeholders as on Date: 04-06-2024; Name of IP: Mr. Sandeep Khaitan; Process Number: 1; Last 5 digit of registration number: 10957

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				4066000.00				NA
2	Liquidation costs incurred till date				740681.00				NA
3	Secured financial creditors	1	1433151099	1	1427512049	0	5639050	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0	0	0	0	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	0	0	0	0	0	0	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	5	660081449	5	615730165	27763801.00	16587482.57	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
Total		6	2093232548	6	2048048895	27763801	22226532.57	0	